

OFFICE OF THE DISTRICT JUDGE: JAJPUR

Order No. 02 /Date. 15.01.2019

Order

It is hereby ordered that, all the tenders as per Tender Invitation Notice No. Nizarat/03 Dated. 24.12.2018 published in the Odia Daily "The Samaja" for supply, installation, testing and maintenance of Digital Photocopier Machine to the establishment of District Court, Jajpur have been cancelled.

This is for information of all concern.

Sd/-
District Judge, Jajpur

Memo No. 125(2) /Date. 16.01.2019

Copy forwarded to the:-

1. Notice Board Civil Courts, Jajpur
2. System Officer, Jajpur with a direction to upload the same in the Official website of District Court, Jajpur


Registrar, Civil Courts, Jajpur ^{1/c}